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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/77/2016  
NAME OF THE PETITIONER(S) : MOANA HONGKONG LIMITED  
NAME OF THE RESPONDENT(S) : MOANA TECHNOLOGIES (INDIA) PVT. LTD. &  
8 OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Dominic S. David Jasmeet Singh P. Giridharan	Counsel for Pet	
2.	P.S. SUMAN	COUNSEL FOR R <sub>1</sub> , R <sub>3</sub> , R <sub>5</sub> R <sub>7</sub> to R <sub>9</sub>	

**ORDER**

Counsel representing both the parties are present. Counsel for respondents filed a reply to the affidavit that was filed by the petitioner and copy of the same is furnished to the other side. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 26.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)